

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUIT 102071/2011	ISAVAT NISHAKHAN I. TULLAKHAN Vs RAHAMAT TULLABHANINAT	ARGUMENTS
2	NOTICE OF MOTION 101360/2020 IN SUM SUIT NO 517/2019	Rajabai Gangaram Gadge Vs Akash Kashinath Borade	NOTICE OF MOTION
3	NOTICE OF MOTION 101361/2020 IN SUM SUIT NO 517/2019	Rajabai Gangaram Gadge Vs Akash Kashinath Borade	NOTICE OF MOTION

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100315/2020	Premchand Gulabchandji Vs Pravin Jaysingh Sonawane	REPORT
2	SUMMARY CIVIL SUIT 100319/2020	Premchand Gulabchandji Vs Paramshivam Vellu	REPORT
3	SUMMARY CIVIL SUIT 100320/2020	Premchand Gulabchandji Vs Balu Devram Awari	REPORT

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101303/2014	BANK OF BARODA Vs 1.SHAMMI AHMED KHAN 2. UTTAM MANE 3. VINOD TANAJI MALVANKAR	HEARING
2	SUMMARY CIVIL SUIT 101305/2014	BANK OF BARODA Vs 1.SATISH YASHWANT NIVALKAR 2.CHANDRAKANT K. MENDAKAR 3. VINOD TANAJI MALVANJKAR	HEARING
3	SUMMARY CIVIL SUIT 100669/2015	Nitul Mehta Vs 1.Ameya Prints 2.Mrs. Niti Saxena	HEARING
4	SUMMARY CIVIL SUIT 100372/2016	State Bank of India Vs Shri. Santosh Yashwant Sawant	HEARING
5	EXECUTION APPLN 100192/2016 IN SUIT/0102302/2006)	DEVENDRA BABASAHEB KHANDARE Vs SUNIL NAMDEO GAIKWAD	HEARING
6	EXECUTION APPLN 100193/2016 IN SUIT/0102303/2006)	DEVENDRA BABASAHEB KHANDARE Vs SUNIL NAMDEO GAIKWAD	HEARING
7	EXECUTION APPLN 100474/2016	DEEPAK SHANKAR PAWAR Vs MANOJ DHANAJI WAGHELA	HEARING
8	SUIT 102698/2016	Corporation Bank Vs 1.Mr. Sandeep Wankhede 2.Mr. Jagannath Sandu Wankhede 3.M/s. P.M. Dimensions Pvt. Ltd	HEARING

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	EXECUTION APPLN 100653/2014	Pratap Soma Yarbude Summ. Suit No. 3849 of 2013 Vs Babita Balaram Jadhav	HEARING
2	SUMMONS FOR JUDGT 100170/2019 IN SUM SUIT 669/15	Nitul Mehta Vs 1.Ameya Prints 2.Mrs. Niti Saxena	HEARING
3	SUMMARY CIVIL SUIT 100589/2018	Mr. Umakant Govind Parab Vs Mrs. Pragati Mahes Satpalker	FOR TAKING STEPS
4	SUMMARY CIVIL SUIT 100669/2018	Mr. Ashok Saibu Gadge Vs Mrs. Jayashree Ravindra Ahiwal	FOR TAKING STEPS
5	SUMMARY CIVIL SUIT 100763/2018	M/s. Goldwin Healthcare Pvt Ltd Vs 1. M/s. Sunsip Agro Processors 2.Mr.Vijay Rahate	FOR TAKING STEPS
6	SUMMARY CIVIL SUIT 100918/2018	M/s. S. R. Traders Vs M/s. Technochem Industries	FOR TAKING STEPS
7	SUMMARY CIVIL SUIT 101068/2018	M/s. Chowgule ABP Coatings I Pvt Ltd Vs M/s. Shriram Enterprises	FOR TAKING STEPS
8	SUMMARY CIVIL SUIT 101275/2018	Parco Engineers (M) Pvt Ltd Vs Monark Galvanizers	FOR TAKING STEPS
9	SUMMARY CIVIL SUIT 101222/2018	Ultratech Cement Ltd Vs Haji Malang	FOR TAKING STEPS

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	EXECUTION APPLN 100546/2007	DEVENDRA BABASAHEB KHANDARE Vs RAJU PAVLAS SHELKE	FOR TAKING STEPS
2	SUMMARY CIVIL SUIT 100783/2017	Jeevandeep Prakashan Pvt Ltd Vs 1. Shankaryya Swami 2. Shri Omkar New English School	HEARING
3	SUMMARY CIVIL SUIT 100407/2018	Kiran Vrajlal Goradia Vs 1. M/s. Kiran Brothers 2. Kaushik Vrajlal Goradia 3. Usha Kaushik Goradia	NM HEARING
4	NOTICE OF MOTION 103972/2019 SUM SUIT NO 407/18	Kiran Vrajlal Goradia Vs 1. M/s. Kiran Brothers 2. Kaushik Vrajlal Goradia 3. Usha Kaushik Goradia	NM HEARING
5	SUMMONS FOR JUDGT 100167/2018 IN SUM SUIT NO 407/18	Kiran Vrajlal Goradia Vs 1. M/s. Kiran Brothers 2. Kaushik Vrajlal Goradia 3. Usha Kaushik Goradia	NM HEARING
6	NOTICE OF MOTION 102400/2018 IN SUM 107/16	Yalappa Soma Jadhav Vs Jasabhai Sanabhai Waghela	NM HEARING
7	SUMMARY CIVIL SUIT 101346/2018	Ambalal Prakashchandra Jain Vs Upendra Hastimal Porwal	NM HEARING
8	SUMMONS FOR JUDGT 100024/2019	Ambalal Prakashchandra Jain Vs Upendra Hastimal Porwal	NM HEARING
9	NOTICE OF MOTION	Ambalal Prakashchandra Jain Vs	NM HEARING

	103296/2019	Uendra Hastimal Porwal	
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